

HIGH COURT OF JHARKHAND: RANCHI.

OFFICE-ORDER

Office Order No. 63 /R.G

Date:30.03.2020

As directed, in view of the outbreak of the pandemic of (COVID-19), which has engulfed the entire world posing serious challenges for millions of people worldwide and India is no exception, posing severe health and economic problems for our country, it is imperative to contribute by donating generously for the cause of humanity.

The majority of the officers / officials / staff members have expressed their desire before the Hon'ble Chief Justice to contribute for this noble cause.

Accordingly it has been directed that the officers / officials of the Registry may contribute by way of donation to the **Prime Minister Citizens' Assistance and relief in emergency situation (PM CARES) Fund** as under:

All Gazetted Officers : 3 days' salary

(All members' of Registry, PPS I/C, Deputy Registrars, Joint Registrars, Assistant Registrars, Sr. Secretaries, Secretaries, Court Masters)

All Ministerial Employees : 2 days' salary

(Section Officers , Sr. PAs, Assistant , P.A, Legal Assistant, Typist,)

All Group 'D' Employees : 1 day's Salary

[To be deducted from the Salary for the month of March, 2020]

The contribution will, however, be on voluntary basis. Therefore, those officers / officials who do not want to contribute may intimate the Assistant Registrar, Accounts General Department, High Court of Jharkhand through **SMS** on **Mobile No. 8987788436** invariably mentioning his / her name and designation, latest by **05.00 P.M on 01.04.2020** positively. Non-receipt of SMS by the indicated date shall be taken as their consent to donate, as above. It may be noted that the contribution is exempted under section 80G of the Income Tax Act.

By order

Sd/-

(Registrar General)